

**FULL COURT REFERENCE MADE BY HON'BLE THE  
CHIEF JUSTICE ON THE PASSING AWAY OF DR.  
JUSTICE B. N. MISRA, FORMER CHIEF JUSTICE, HIGH  
COURT OF SIKKIM ON 01.11.2018 AT 01:30 P.M. IN  
THE COURT ROOM OF HON'BLE THE CHIEF JUSTICE.**

My esteemed colleagues Sister Justice Meenakshi Madan Rai and Brother Justice Bhaskar Raj Pradhan; Mr. J. B. Pradhan, Additional Advocate General; Mr. A. Moulik, Sr. Advocate; Ld. Senior Advocates and other Members of the Bar, distinguished Members of the Legal Fraternity, Members of the Registry, Ladies and Gentlemen present.

With heavy heart, we have assembled here to mourn the sad demise of Hon'ble Dr. Justice Brajanath Misra, Former Chief Justice of the High Court of Sikkim, a great Judge, who passed away at 02.08 p.m. on 06<sup>th</sup> October 2018 at Manipal Hospital, Bangalore at the age of 88 years.

I had opportunity to appear before his Lordship when he was Judge of the Allahabad High Court. He was a great personality with vast legal wisdom. Late Justice Misra had enormous contributions in the growth of this Institution, he was known for his simplicity and humility. He was loved and respected by all for his amiable disposition. He was very encouraging towards the juniors in the court room. He was basically a fine human being. Legacy left by him shall always be remembered.

Late Justice B. N. Misra was born on 09.11.1930. He was enrolled as an Advocate in August 1952 at Cuttack called to the English Bar and practised there from 1960 to 1964. Appointed as a Research Officer in the Commonwealth Law at London. He was appointed as Principal-cum-Professor of Law, M.S. Law College, Cuttack from 1966. He was appointed as Additional District and Sessions Judge on 31.7.1968. Worked as Superintendent and Legal Remembrancer and ex-Officio Additional Secretary to the Government of Orissa, Law Department from 18.5.1970 to 21.4.1972. He worked as District and Session Judge from 1.5.1972 to 25.7.1975 and worked as Secretary to the Government of Orissa, Law Department from 23.6.1977 to 31.8.1979 and again as District and Sessions Judge from 10.9.1979 to 14.5.1980. He also worked as Administrator, Berhampur University from 14.05.1980. He was appointed as Judge, Orissa High Court from 5.1.1981. He was transferred to Allahabad High Court on 10.7.1986. He was appointed and transferred as Chief Justice of Sikkim High Court from 20.1.1990 and retired on 09.11.1992.

His Lordship's demise is a great loss not only to the High Court of Sikkim but also to the entire institutions of legal fraternity.

He is survived by his wife and two daughters. He has also left behind a host of relatives and well wishers.

Myself and my esteemed colleagues in the Bench fully associate ourselves with the sentiments and feelings expressed by the learned Members of the Bar. I, on my own behalf and on behalf of my esteemed Sister and Brother in the Bench and the Members of the Registry, convey my deep condolences to the members of the bereaved family and pray to the Almighty to grant eternal peace to the departed soul and also to give strength and courage to the members of his family to bear this irreparable loss.

As a mark of respect to the departed soul, I now request all the learned Members of the Bar, my esteemed Sister and Brother and all present hear to observe 2 minutes silence.

**(VIJAI KUMAR BIST)**  
**CHIEF JUSTICE**  
**HIGH COURT OF SIKKIM**